

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 19 OF 2014

Dated: 11th December, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Western Electricity Supply Co. of Orissa Ltd.Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr.Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R-2

ORDER

List the matter for hearing on **05.02.2016.**

**(I.J. Kapoor)
Technical Member
ss/mk**

**(Justice Ranjana P. Desai)
Chairperson**